

(3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at serial No. (2) above.

[Placed in Library. See No. LT—1313/80.]

REPORTS OF COMPTROLLER AND AUDITOR
GENERAL OF INDIA FOR 1979 AND 1980
AND NOTIFICATION UNDER UNION DUTIES
OF EXCISE (ELECTRICITY) DISTRIBUTION
ACT

THE DEPUTY MINISTER IN THE
MINISTRY OF FINANCE (SHRI
MAGANBHAI BAROT): I beg to
lay on the Table:

(1) A copy each of the following
Reports (Hindi and English ver-
sions) under article 151(1) of the
Constitution:—

(i) Report of the Comptroller
and Auditor General of India for
the year 1979—Union Government
(Commercial) Part V—Miscellane-
ous topics of interest. [Placed in
Library. See No. LT—1314/80.]

(ii) Report of the Comptroller
and Auditor General of India for
the year 1979—Union Government
(Commercial) Part VI—The Ferti-
lizer Corporation of India Limited
(Sindri Unit). [Placed in Library.
See No. LT—1315/80.]

(iii) Report of the Comptroller
and Auditor General of India for
the year 1980—Union Government
(Commercial)—Part I—Introduc-
tion. [Placed in Library. See No.
LT—1316/80.]

(2) A copy of the Union Duties of
Excise (Electricity) Distribution
Rules, 1980 (Hindi and English ver-

sions) published in Notification No.
G. S. R. 1076 in Gazette of India dat-
ed the 18th October, 1980, under sub-
section (2) of section 5 of the Union
Duties of Excise (Electricity) Distri-
bution Act, 1980. [Placed in Library
See No. LT—1317/80.]

REPORT OF WORKING GROUP ON NA-
TIONAL FILM POLICY

THE DEPUTY MINISTER IN THE
MINISTRY OF INFORMATION AND
BROADCASTING (KUMARI KU-
MUDHEN M. JOSHI): I beg to lay
on the Table a copy of the Report
(Hindi and English versions) of the
Working Group on National Film
Policy. [Placed in Library. See No.
LT—1318/80.]

12.04 hrs.

ASSENT TO BILLS

SECRETARY: Sir, I lay on the
Table the Finance (No. 2) Bill, 1980,
passed by the Houses of Parliament
during the last session and assented
to since a report was last made to
the House on 8 August, 1980.

2. Sir, I also lay on the Table co-
pies, duly authenticated by the Sec-
retary—General of Rajya Sabha, of
the following two Bills passed by the
Houses of Parliament during the
last session and assented to since a
report was last made to the House
on 8 August, 1980:—

1. The Inter-State Water Dis-
putes (Amendment) Bill, 1980.

2. The Brahmaputra Board Bill,
1980.